National Company Law Tribunal Allahabad Bench

CP NO. 99 | ALD | 2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25 8 17

NAME OF THE COMPANY: MIS Beeng Sale Coepposation & Another VIS KAply

SECTION OF THE COMPANIES ACT: U/S g of IAB code of 2016

SI. NO.

Designation

Representation

1.

PRAMATCHAUDHRI ADVOCATE PETITIONER -Thought

2.

CP No.99/ALD/2017

Sh. Pramat Chaudhri, for Operational Creditor. He seeks liberty to withdraw the present application on being raised by the Registrar of this Tribunal the issue of jurisdiction. Hence, a liberty is granted for filing a formal memo for withdrawal. The present petition would stand disposed off, as allowed to be withdrawn without further reference to this Court made clear that order of this Court will not operate as res-judicata, as this Court does not deal with the merits of the case and party are at liberty to more petition in appropriate forum in accordance with law.

Matter be listed on 30th August, 2017 for filing memo.

Date: 25.08.2017

Shri H.P. Chaturvedi (Member (Judicial)

-51-

Typed by Md.Zaid